## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

C.A.No. 204/C-II/2017 in CP No. 90 (ND)/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SH. R. VARDHARAJAN HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.12.2017

NAME OF THE COMPANY: M/s BPTP Special Economic Zone Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.

NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATUR**I

Present:

Mr. Vaibhav Gaggar & Mr. Shiv Johar, Advocates for the

Petitioner

## **ORDER**

Re-notified to 19.12.2017.

(S. K. Mohapatra)

Member (T)

(R. VARDHARAJAN) Member (J)